

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:7910
ANSWERED ON:17.05.2000
RENUKA AND KISHAU DAM
KAILASHO DEVI

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the stage at which the two projects namely viz. Renuka Dam and Kishau Dam Projects stands;
- (b) whether the Rajasthan Government has signed the agreements relating to these projects;
- (c) if not, the reasons therefor; and
- (d) the steps proposed to be taken to bring around Rajasthan Government?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES

(SMT. BJOYA CHAKRAVARTY)

- (a) The two projects namely Renuka Dam and Kishau Dam were considered in the 72nd meeting of Technical Advisory Committee (TAC) on Irrigation, Flood Control and Multipurpose Projects held on 18.01.2000. While Renuka Dam Project was accepted subject to certain conditions, Kishau Dam Project was deferred with the direction to fulfill requirements for clearance of the Project.
- (b) No, sir.
- (c) Rajasthan Government does not agree with the clause of the agreement pertaining to share in hydro power.
- (d) Minister of Power has been requested for convening a meeting of Chief Ministers and Power Ministers of riparian States at an early date to discuss the issue so as to arrive at an amicable solution on the sharing of hydro power.